

BUSINESS ADVISORY COMMITTEE

(Fourteenth Lok Sabha)

TWENTY-THIRD REPORT

(Presented on 9.3.2006)

The Business Advisory Committee held a sitting on Friday, the 3rd March, 2006.

2. The Committee recommend the allocation of time to the following items of business as shown against each:

- | | | |
|-----|---|---|
| (1) | General Discussion on General Budget for 2006-07. | 12 hours. |
| (2) | Discussion and Voting on the Demands for Grants on Account (General) for 2006-07. | May be discussed together on 6 th , 7 th and 8 th March, 2006. |
| (3) | Discussion and Voting on the Supplementary Demands for Grants (General) for 2005-06. | |
| (4) | Discussion and Voting on Demands for Excess Grants (General) for 2003-04. | |
| (5) | The Petroleum and Natural Gas Regulatory Board Bill, 2005 after it has been passed by Rajya Sabha.
(Consideration and Passing) | 2 hours. |

NEW DELHI;
Dated the 3rd March, 2006
Phalguna 12, 1927 (Saka)

RUPCHAND PAL
for Chairman
Business Advisory Committee